(b) if so, whether Government will spell out its policy with regard to the private and public sector with a view to encouraging production ?]

औद्योगिक विकास मंत्रालय में उप-मंत्री (प्रो० सिद्धेश्वर प्रसाद) : (क) और (ख) जनहित में कतिपय औद्योगिक उपक्रमों के सरकार द्वारा अधिकार में ले लिये जाने से गैर-सरकारी क्षेत्र के उद्योगों में न तो अस्थिरता व असुरक्षा का वातावरण बना है और न इसमे औद्योगिक उत्पादन पर प्रतिकूल प्रभाव पड़ा है, न पड़ेगा।

† [THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF. SIDDHESHWAR PRASAD): (a) and (b) The take-over, in public interest, of certain industrial undertakings has not created an atmosphere of instability and insecurity in the private sector industry and has not had and will not have, an adverse effecte on industrial production.]

CONCEPT OF JOINT SECTOR

1083. SHRI CHANDRA SHEKHAR :
SARDAR AMJAD ALI :
SHRI KRISHAN KANT :
SHRI K. B. CHETTRI :
SHRI BRAHMANANDA PANDA :
SHRI GURUMUKH SINGH MUSAFIR :
SHRI V. B. RAJU :
SHRI J. S. TILAK :
SHRI THILLAI VILLALAN :
SHRI K. A KRISHNASWAMY :
SHRI M. K. MOHTA :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government have come to a final conclusion about the concept of joint sector; and

(b) if so, what are the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF. SIDDHESHWAR PRASAD): (a) and (b) Government's policy in regard to the joint sector is derived from the Industrial Policy Resolution of 1956. Participation of the State with private enterprise, whenever required in the national interests, will be subject to an effective voice for Government in the policy and operations of such undertakings. The precise role for the joint sector will have to evolve in the light of plan priorities and other relevant factors.

SPECIAL PROGRAMME OF EMPLOYMENT BY WEST BENGAL

1084. SHRI M. K. MOHTA : Will the Minister of PLANNING be pleased to state :

(a) whether the Government of West Bengal have prepared a special programme for employment of about ten lakh educated unemployed persons in the State and have requested the Central Government to bear the entire financial responsibility; and

(b) if so, the details of the scheme and the reaction of Government with regard to the request made by the Government of West Bengal ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) and (b) The Government of West Bengal have not forwarded for approval of the Planning Commission any special programme for employment of 10 lakh educated persons in the State. Under "Special Employment Programmes", however, the State Government have forwarded proposals involving an outlay of about Rs. 300 lakhs out of which proposals to the tune of about Rs. 255 lakhs have been approved by the Planning Commission. The planning Commission has also intimated an allocation of central assistance amounting to Rs. 218 lakhs for these schemes. The employment potential of these schemes is likely to be about 25,000 persons.

रेल भवन नई दिल्ली में रेलवे कर्मचारी पर हमला

1085. डा० भाई महावीर :
श्री जगदम्बी प्रसाद यादव :
श्री ना० कृ० शेजवलकर:
श्री पीताम्बर दास :
श्री प्रेम मनोहर :
श्री ओम प्रकाश त्यागी :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

† [ ] English translation.

(क) क्या यह सच है कि गत 26 अगस्त को रेल मन्त्री उप-मन्त्री के निजी सहायक पर पर रेल भवन में दिल्ली महानगर परिषद तथा दिल्ली नगर निगम के दो सदस्यों ने हमला किया था और इस मामले की रिपोर्ट पुलिस मे की गई थी; और

(ख) यदि हां, तो इस मामले में अब तक क्या कार्यवाही की गई अथवा की जाने वाली है ?

†[ASSAULT ON A RAILWAY EMPLOYEE IN RAIL BHAWAN, NEW DELHI

1085. DR. BHAI MAHAVIR :
SHRI J. P YADAV :
SHRI N. K. SHEJWALKAR :
SHRI PITAMBER DAS:
SHRI PREM MANOHAR :
SHRI O. P. TYHAGI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a Personnel Assistant to the Deputy Minister of Railways was assaulted on 26th August last in Rail Bhawan, New Delhi, by two members of Delhi Metropolitan Council and the Municipal Corporation of Delhi and this matter was reported to the police; and

(b) if so what are the details of the action taken or proposed to be taken in this regard ?]

गृह मंत्रालय में उपमन्त्री (श्री एफ० एच० मोहसिन) : (क) रेल उप मन्त्री के निजी सहायक ने अपनी प्रथम सूचना रिपोर्ट सं० 1653 दिनांक 26-8-1972, पुलिस थाना पार्लियामेंट स्ट्रीट, नई दिल्ली मे ये आरोप लगाये थे ।

(ख) भारतीय दण्ड संहिता की धारा 332 और 506 के अन्तर्गत एक मामला दर्ज किया गया । दोनों अभियुक्त व्यक्ति गिरफ्तार किये गये थे और मामला अब न्यायालय में मुकद्दमे के लिये लम्बित पड़ा है ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) The Personal Assistant to the Deputy Minister of Railways made these allegations in his F. I. R. No, 1635 dated 26. 8. 1972, Police Station Parliament Street, New Delhi.

(b) A case under sections 332 and 506 Indian Penal Code was registered, Both the accused persons were arrested and the case is now pending in court for trial.]

दिल्ली में छात्रों द्वारा बसों का अपहरण

*1086. **श्री ओ३म् प्रकाश त्यागी** : क्या गृह मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 22 सितम्बर 1972 को 'इंडियन एक्सप्रेस' में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि दिल्ली पुलिस के कुछ उच्चाधिकारियों ने कहा है कि सरकार की वर्तमान नीतियों के कारण पुलिस छात्रों द्वारा बसों के अपहरण को रोकने में स्वयं असमर्थ पा रही है ; और

(ख) यदि हां, तो उस पर सरकार की प्रतिक्रिया क्या है ?

† [HIJACKING OF BUSES BY STUDENTS IN DELHI

1086. SHRI O. P. TYAGI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to a roport, published in *Indian Express*, of the 22nd September, 1972 to the effect that some of the senior officers of the Delhi Police have stated that the Delhi Police is finding itself helpless in checking hijacking of buses by students due to present policies of Government; and

(b) if so, what is the reaction of Government thereto ?]

† [ ] English translation.